

(A) (3)

Order Sheet

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH ALLAHABAD

.....No.....409.....of 1986.

.....vs.....

Date	Note of progress of proceedings and routine orders	Date to which case is adjourn- ed.
1	2	3
29-4-87	Hon. D.S. MISHRA - AM. Hon. G.S. Sharma - JM None is present for the applicant. Respondents has not been filed. The case is dismissed in default of the applicant. AM. SP	1+2 Issued 29-4-87